

GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 822  
ANSWERED ON 04.02.2026

**PM-VIKAS SCHEME**

822. SHRI MALVINDER SINGH KANG:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of the number of beneficiaries and training sessions conducted under the PMVIKAS scheme in the districts of Mohali, Rupnagar, Hoshiarpur, and Shaheed Bhagat Singh Nagar (Nawanshahr) during the Financial Years 2024-25 and 2025-26;
- (b) the current status of certification and credit linkages for minority women who have completed the Leadership and Entrepreneurship training in the Chamkaur Sahib segment;
- (c) the criteria and specific guidelines for the Education Component (NIOS bridge programme) of PM-VIKAS and the total number of students enrolled from the Garhshankar region;
- (d) the details of any pending proposals for the development or upgrading of minority community centres as model hubs in the Mohali area for the year 2026; and
- (e) the steps taken/being taken by the Government to address implementation gaps in the Anandpur Sahib Lok Sabha constituency to ensure 100% achievement of set targets by March 2026 deadline?

**ANSWER**

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJIU)

(a): The Ministry of Minority Affairs implements Pradhan Mantri Virasat Ka Samvardhan (PM VIKAS) Scheme as a Central Sector scheme which converges five erstwhile schemes viz. 'Seekho Aur Kamao', 'Nai Manzil', 'Nai Roshni' 'USTTAD' and 'Hamari Dharohar'; and focuses on socio-economic empowerment of six notified minorities through skill development; entrepreneurship and leadership development of minority women; and education support for school dropouts. Under the scheme, the training has commenced only recently in the Hoshiarpur district for 300 candidates (as on date). Moreover, no training is ongoing in the Mohali, Rupnagar and Shaheed Bhagat Singh Nagar (Nawanshahr) districts as on date.

(b): Under the Women Leadership and Entrepreneurship component of the PM VIKAS Scheme, no training is undergoing in the Chamkaur Sahib segment at present.

(c): The criteria and specific guidelines for the Education Component (NIOS bridge programme) of PM-VIKAS are as per PM VIKAS scheme guidelines

(<https://pmvikas.minorityaffairs.gov.in/uploads/documents/Guidelines-PM-VIKAS.pdf>).

Besides, at present, no candidates have been enrolled from the Garhshankar region under the Education component of the scheme.

(d): A proposal for construction of a Community-cum Conference Hall at Mohali (SAS Nagar) amounting to Rs.163.62 lakh has been received on the PMJVK online portal, for consideration under Pradhan Mantri Jan Vikas Karyakram (PMJVK) which is a Centrally Sponsored Scheme of the Ministry of Minority Affairs for creation of community infrastructure in Minority Concentration Areas. Proposals under PMJVK scheme are considered on a demand-driven basis as per the guidelines and availability of funds.

(e): Under the PM VIKAS Scheme, currently no candidates from Anandpur Sahib constituency have been enrolled. However, as the scheme implementation period is extended till 31<sup>st</sup> March 2027, the Ministry is currently inviting proposals under the scheme through its dedicated portal i.e. <https://pmvikas.minorityaffairs.gov.in/> for allocation of targets across all components under the scheme.

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